

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/48125/2025 ARBP/110/2025	M/S. KALIMATA ISPAT INDUSTRIES PVT. LTD. VS G.M.,EAST COAST RAILWAY, KHURDHA	SOURAV SUMAN BHUYAN VS	// (//
2	D-BLAPL/35951/2025 BLAPL/12324/2025	SUNIL SAGAR VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARPALLI /334 /2025 J.M.F.C,BARPALLI(Bargarh) GR/0000322/2025
3	D-BLAPL/35954/2025 BLAPL/12325/2025	PANDA @ MOHANTY @ SAGAR NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /565 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000013/2025
4	D-BLAPL/35967/2025 BLAPL/12326/2025	MAMATA MAJHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAJNAGAR /418 /2024 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000569/2024
5	D-BLAPL/35861/2025 BLAPL/12327/2025	ASHISH BEHERA VS STATE OF ODISHA	SOURAV DAS VS	ORIENT /192 /2025 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000934/2025
6	D-BLAPL/35969/2025 BLAPL/12328/2025	RAJESH KUMAR SHARMA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BADMAL /320 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000912/2025
7	D-BLAPL/35862/2025 BLAPL/12329/2025	PARSURAM VANUGU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT SADAR /192 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000130/2024
8	D-BLAPL/35972/2025 BLAPL/12330/2025	RANJAN MAHURI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /75 /2022 A.D.J.,JALESWAR(Baleshwar) ST/0000376/2022
9	D-BLAPL/35866/2025 BLAPL/12331/2025	RUDRA SINGH LILHARA @ RUDRA SHIR LELHERE VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /105 /2025 SPECIAL JUDGE, KANTABANJI(Balangir) Spl/0000012/2025
10	D-BLAPL/35974/2025 BLAPL/12332/2025	DIBYENDU ROUL @ SIPUA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /417 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000022/2025
11	D-BLAPL/34659/2025 BLAPL/12333/2025	IMRAN KHAN @ RINKU VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	BOLAGARH P.S. /46 /2025 SPECIAL JUDGE,BHUBANESWAR(Khoro) TR/0000076/2025

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12	D-BLAPL/35044/2025 BLAPL/12334/2025	PRAMOD KUMAR NANDA VS UNION OF INDIA	BIDYALOK MOHAPATRA VS	/ /0 ADDL.C.J.M.,ROURKELA(Sundargarh) 2(C)CC/0000035/2025
13	D-BLAPL/35975/2025 BLAPL/12335/2025	SK. RAJAN VS STATE OF ODISHA	APARESH BHOI VS	MARINE KASIA /147 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001186/2025
14	D-BLAPL/35343/2025 BLAPL/12336/2025	MUNA MOHARANA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	DHAULI PS /77 /2021 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0002832/2021
15	D-BLAPL/35449/2025 BLAPL/12337/2025	SK MAJID @ MANDA VS STATE OF ODISHA	RONALISHA PRADHAN VS	INDUSTRIAL ESTATE PS /30 /2025 A.D.J.,KHURDA(Khordha) TR/0000010/2025
16	D-BLAPL/35617/2025 BLAPL/12338/2025	KUSA NAIK @ KUSHA KANHAR VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /234 /2020 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000042/2020
17	D-BLAPL/35981/2025 BLAPL/12339/2025	BHAWANI SHANKAR SUNA @ BHABANI SANKAR SUNA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /126 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000104/2025
18	D-BLAPL/35698/2025 BLAPL/12340/2025	MANAS RANJAN PRADHAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /295 /2020 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000055/2020
19	D-BLAPL/35728/2025 BLAPL/12341/2025	GOUSH MAHAMMAD @ BABLU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAWAPARA /276 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000826/2025
20	D-BLAPL/35987/2025 BLAPL/12342/2025	ANIL JATAP VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000057/2025
21	D-BLAPL/36003/2025 BLAPL/12343/2025	MANOJ HARIJAN @ MONU @ MANAJ HARIJAN VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /364 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000049/2025
22	D-BLAPL/35989/2025 BLAPL/12344/2025	BISHNU SATNAMI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000069/2025
23	D-BLAPL/35823/2025	MANAS KUMAR MUDULI @ MANAS MUDULI	JYOTIRMAYA SAHOO	KHURDA MODEL /400 /2022

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	BLAPL/12345/2025	VS STATE OF ODISHA	VS	2ND A.D.J,KHURDA(Khordha) ST/0000060/2023
24	D-BLAPL/35992/2025 BLAPL/12346/2025	ARJUN MAJHI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARGARH /596 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000089/2025
25	D-BLAPL/35725/2025 BLAPL/12347/2025	SULEKSAN NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /357 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000173/2025
26	D-BLAPL/35736/2025 BLAPL/12348/2025	DINESH BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PAIKMAL /187 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000042/2025
27	D-BLAPL/35993/2025 BLAPL/12349/2025	ANANTA KUMAR DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARANGA /243 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000669/2025
28	D-BLAPL/35740/2025 BLAPL/12350/2025	PINTU MALLICK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /183 /2025 J.M.F.C.,DARINGBADI(Kandhamal) CT/0000252/2025
29	D-BLAPL/35752/2025 BLAPL/12351/2025	RAKESH KHUNTIA @ RAKA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHANDAGIRI P.S. /738 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001934/2025
30	D-BLAPL/35995/2025 BLAPL/12352/2025	JITU @ SUJIT BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	GOBINDAPUR /189 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000669/2025
31	D-BLAPL/35871/2025 BLAPL/12353/2025	IRFAN KHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /135 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000013/2025
32	D-BLAPL/35879/2025 BLAPL/12354/2025	RABINDRA TARAI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KUJANGA /374 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000986/2025
33	D-BLAPL/35880/2025 BLAPL/12355/2025	RANJAN KUMAR VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	G.R.P.S.,SAMBALPUR /140 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000148/2025
34	D-BLAPL/35883/2025 BLAPL/12356/2025	GOPAL BOSE @ BUBAI VS	PATITAPABAN NATH VS	KEONJHAR SADAR /62 /2025 DISTRICT & SESSIONS JUDGE,KEONJHAR

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35	D-BLAPL/36015/2025 BLAPL/12357/2025	STATE OF ODISHA SATYALOCHAN SAHOO VS	UMA CHARAN MISHRA VS	Spl/0000003/2025 BOLAGARH P.S. /256 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
36	D-BLAPL/34829/2025 BLAPL/12358/2025	STATE OF ODISHA SAMARA BADANAYAK VS	RAJIB LOCHAN PATNAIK VS	TR/0000123/2025 MACHHKUND /127 /2021 SPECIAL JUDGE,KORAPUT(Koraput)
37	D-BLAPL/35098/2025 BLAPL/12359/2025	STATE OF ODISHA PRATAP KHEMENDU VS	SOUMYA KANTA TRIPATHY VS	TR/0000112/2021 KALIMELA /212 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang
38	D-BLAPL/35827/2025 BLAPL/12360/2025	STATE OF ODISHA PRATAP BHANJA VS	JYOTIRMAYA SAHOO VS	Spl/0000130/2024 KHURDA MODEL /267 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
39	D-BLAPL/35832/2025 BLAPL/12361/2025	STATE OF ODISHA SUBRAT CHHATOI VS	RAMESH CHANDRA MAHARANA VS	TR/0000099/2025 CUTTACK SADAR /544 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
40	D-BLAPL/36083/2025 BLAPL/12362/2025	STATE OF ODISHA RAHUL RATHORE VS	DEBASIS MISHRA VS	GR/0001256/2024 // A.D.J. CUM SPECIAL JUDGE,BERHAMP
41	D-BLAPL/36086/2025 BLAPL/12363/2025	STATE OF ODISHA DUKHABANDHU BEHERA VS	CHIRANJIB ROUT VS	2(A)CC/0000023/2025 GOPALPRASAD /327 /2025 J.M.F.C.,TALCHER(Anugul)
42	D-BLAPL/36092/2025 BLAPL/12364/2025	STATE OF ODISHA AJITA KUMAR DALEI @ AJIT KUMAR DALEI VS	ACHYUTANANDA PATTANAIK VS	GR/0001548/2025 BOLAGARH P.S. /207 /2025 J.M.F.C.,KHURDA(Khordha)
43	D-BLAPL/35459/2025 BLAPL/12365/2025	STATE OF ODISHA DEEPAK CHATTAR VS	PRAVASH CHANDRA JENA VS	GR/0000701/2025 JODA /294 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken
44	D-BLAPL/35639/2025 BLAPL/12366/2025	STATE OF ODISHA APAS DIGAL VS	KABIR KUMAR JENA VS	GR/0001011/2025 //0 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
45	D-BLAPL/35668/2025 BLAPL/12367/2025	STATE OF ODISHA CHINTU @ LAXMIDHAR KHUNTIA VS STATE OF ODISHA	JAYADEBA BEHERA VS	2(A)CC/0000038/2025 NAYAGARH /424 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000095/2025

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46	D-BLAPL/35821/2025 BLAPL/12368/2025	RAJU BURMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /142 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000210/2025
47	D-BLAPL/35824/2025 BLAPL/12369/2025	BHAKTABANDHU KHARSEL VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	TITILAGARH /347 /2025 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000465/2025
48	D-BLAPL/35841/2025 BLAPL/12370/2025	BIDYUT HANSA @ HANS VS STATE OF ODISHA	KIRTAN DANG VS	TITILAGARH /379 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000056/2025
49	D-BLAPL/34660/2025 BLAPL/12371/2025	SALIP SAMAL VS STATE OF ODISHA	DEBASNAN DAS VS	KUJANGA /258 /2025 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000114/2025
50	D-BLAPL/36103/2025 BLAPL/12372/2025	HARSA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /871 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002527/2025
51	D-BLAPL/35675/2025 BLAPL/12373/2025	TULU @ SAHIL KHOSALA VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /91 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000021/2025
52	D-BLAPL/36120/2025 BLAPL/12374/2025	BUBUN ROUT @ SATYA PRAKASH ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PAHALA /80 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000467/2025
53	D-BLAPL/33272/2025 BLAPL/12375/2025	MONALISHA NAIK @ DEHURY@ MONALISA NAYAK VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /104 /2025 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000029/2025
54	D-BLAPL/35828/2025 BLAPL/12376/2025	AJAYA SAHU @ JITU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHOUDWAR /343 /2019 1ST A.D.J., CUTTACK(Cuttack) ST/0000103/2021
55	D-BLAPL/35934/2025 BLAPL/12377/2025	RITIK SAHOO @ SONU @ BIDKA @ BADKA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	RAGHUNATHPALI /557 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0002696/2025
56	D-CMAPL/35851/2025 CMAPL/337/2025	JOGESWAR PANDEY VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// (//
57	D-CMP/47448/2025	LAXMIDHAR SAHOO	ANAM CHARAN PANDA	//

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	CMP/1873/2025	VS GOBINDA CHANDRA SAHOO	VS	CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000221/1994
58	D-CMP/48103/2025 CMP/1874/2025	SK.SAKHAWAT KHAN VS MIR IBRAHIM @ ABO	NIRANJAN PRASAD PATRA VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000110/2005
59	D-CMP/34879/2025 CMP/1875/2025	PARTHA PRATIMA RAY VS ILLARANI RAY	SUBHENDU KAR VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000059/2022
60	D-CMP/48478/2025 CMP/1876/2025	KRUSHNA NANDA MOHANTY VS SUNANDA PATTANAIAK	SOURAV SUMAN BHUYAN VS	// 2ND ADDL. CIVIL JUDGE (SD) BARIPADA CS/0000197/2018
61	D-CMP/48447/2025 CMP/1877/2025	LAXMIDHAR OJHA VS THE COLLECTOR, JAJPUR	AMIYA KUMAR TARAI VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapur) CS/0000136/2014
62	D-CMP/48414/2025 CMP/1878/2025	SK.NASIMUDDIN VS ABEDA SHAIKH	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0001981/2021
63	D-CMP/48219/2025 CMP/1879/2025	MAHANADI INVESTMENT AND PROPERTIES PVT. LTD.,CUTTACK VS UMA TODI	MOHIT AGARWAL VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CMA/0000059/2024
64	D-CONTC/45842/2025 CONTC/5648/2025	RAMA CHANDRA MOHAPATRA VS AJAY KUMAR PATRA,DIST. EDUCATION OFFICER, GANJAM CIRCLE	ADV. VS	// () //
65	D-CONTC/47548/2025 CONTC/5649/2025	CHANDRAMANI SWAIN VS DILLIP KUMAR JENA,BLOCK EDUCATION OFFICER, PURI	BIJAYALAXMI SAHOO VS	// () //
66	D-CONTC/47652/2025 CONTC/5650/2025	NAMITA PRUSTY VS DR. N THIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT.,ODISHA	SAHASRANSU SOURAV VS	// () //
67	D-CONTC/47739/2025 CONTC/5651/2025	TANAY KUMAR NANDI VS DR.SUBHANKAR MOHAPATRA,COLLECTOR AND DISTRICT MAGISTRATE,SUNDARGARH	ADV. VS	// () //
68	D-CONTC/47742/2025 CONTC/5652/2025	BIBEKANANDA PANDA VS	ADV. VS	// ()

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69	D-CONTC/47746/2025 CONTC/5653/2025	SATYABRATA SAHU,IAS,ADDITIONAL CHIEF SECRETARY TO GOVT.,FOREST,ENVIRONMENT AND CLIMATE CHANGE DEPT. RATNAKAR BEHERA VS	ADV. VS	// // ()
70	D-CONTC/47802/2025 CONTC/5654/2025	RABINDRA KUMAR PRADHAN,OAS(S), DIST. REGISTRAR CUM A.D.M,KEONJHAR SIMANCHAL KANHAR VS	ADV VS	// // ()
71	D-CONTC/47803/2025 CONTC/5655/2025	RAJESH KUMAR SWAIN,DISTRICT EDUCATION OFFICER,KANDHAMAL BASANTA KUMAR SAHOO VS	ADV VS	// // ()
72	D-CONTC/47812/2025 CONTC/5656/2025	ANU GARG ,ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPT.,ODISHA RABINDRA NATH JENA VS	ADV VS	// // ()
73	D-CONTC/46961/2025 CONTC/5657/2025	ANU GARG ,ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPT., ODISHA PRAKASH KUMAR BHUYAN VS	ADV. VS	// // ()
74	D-CONTC/47811/2025 CONTC/5658/2025	DR.N.THIRUMALA NAIK,IAS PURNA CHANDRA MOHANTY VS	ADV VS	// // ()
75	D-CONTC/47078/2025 CONTC/5659/2025	DIPAK KUMAR PADHI, DISTRICT EDUCATION OFFICER,PURI BHAGABAN BISOYI VS	SANGRAM JENA VS	// // ()
76	D-CONTC/48292/2025 CONTC/5660/2025	ARVIND AGRAWAL,IAS NRUSINGHA CHARAN BEHERA VS	SAROJA KANTA SAMAL VS	// // ()
77	D-CONTC/45414/2025 CONTC/5661/2025	RAJASHREE SAHU,ADDITIONAL DISTRICT EDUCATION OFFICER,JAGARSINGHPUR PREMANANDA DAS VS	ADV. VS	// // ()
78	D-CONTC/47980/2025 CONTC/5662/2025	SINGDHA SRADHANJALI BEHERA,TAHASILDAR, ERASAMA,JAGATSINGHPUR PABITRA MATIA VS	ADV. VS	// // ()
79	D-CONTC/47999/2025 CONTC/5663/2025	SANJAYA SINGH,IAS,PRINCIPAL SECRETARY, GOVT. OF ODISHA, WORKS DEPARTMENT SAROJ KUMAR SINGH VS	ADV. VS	// // ()
		DR.N.THIRUMALA NAIK,IAS		//

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80	D-CONTC/48168/2025 CONTC/5664/2025	ANJALI MISHRA VS BIRENDRA KORKORA,DIRECTOR OF SECONDARY EDUCATION,ODISHA	RASMI RANJAN DASH VS	// 0 //
81	D-CONTC/45867/2025 CONTC/5665/2025	SUSANTA KUMAR SAHOO VS AMBAR KUMAR KAR,IAS, COLLECTOR,,JAJPUR	ADV. VS	// 0 //
82	D-CONTC/47915/2025 CONTC/5666/2025	SABITA NAYAK VS THIRUMALA NAIK N.,IAS,COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA,SCHOOL AND MASS EDUCATION DEPT	SANGRAM JENA VS	// 0 //
83	D-CONTC/47974/2025 CONTC/5667/2025	BHAKTA BANDHU ROHIDAS VS SAROJ KUMAR PANDA,DIVISIONAL FOREST OFFICER,BARGARH	CHANDAN KUMAR ROUT VS	// 0 //
84	D-CONTC/47978/2025 CONTC/5668/2025	MUKTIKANTA MOHANTY VS DR.JAGABANDHU SAHOO,OES,DISTRICT EDUCATION OFFICER, BHADRAK	ADV. VS	// 0 //
85	D-CONTC/47833/2025 CONTC/5669/2025	RABINDRA KUMAR BHUYAN VS SATYABRATA SAHU,IAS,ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA	ADV. VS	// 0 //
86	D-CONTC/47880/2025 CONTC/5670/2025	NRUSINGHA CHARAN SETHI, OAS 1(JB) VS KULKARNI ASUTOSHC, IAS	ADV. VS	// 0 //
87	D-CONTC/47912/2025 CONTC/5671/2025	TILOTTAMA NAYAK VS MRUTYUNJAY TRIPATHY,OAS, TAHASILDAR,BHUBANESWAR	ADV. VS	// 0 //
88	D-CONTC/48298/2025 CONTC/5672/2025	RABI NARAYAN DAS VS SONAMIKA RAY,OES I,DEO-CUM-DISTRICT PROJECT COORDINATOR,KHORDHA	ADV. VS	// 0 //
89	D-CONTC/48040/2025 CONTC/5673/2025	UPENDRA BISOI VS SATYABRATA SAHU,IAS,ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, ODISHA	ADV. VS	// 0 //
90	D-CONTC/45870/2025 CONTC/5674/2025	NIRANJAN SAHOO VS SUDHANSHU SEKHAR SAO,TAHASILDAR,BINJHARPUR,,JAJPUR	ADV. VS	// 0 //
91	D-CONTC/45544/2025	DILIP KUMAR MISHRA	LAXMIKANTA TRIPATHY	//

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	CONTC/5675/2025	VS GUHA POONAM TAPAS KUMAR,IAS	VS	() //
92	D-CONTC/48042/2025 CONTC/5676/2025	PALTU BEHERA VS SATYABRATA SAHU,IAS, ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA	SAILABALA JENA VS	// ()
93	D-CONTC/48043/2025 CONTC/5677/2025	SANTOSH KUMAR MOHANTY VS SATYABRATA SAHU,IAS,ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA	SAILABALA JENA VS	// ()
94	D-CRLA/35483/2025 CRLA/1335/2025	BALARAM SA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	AMBABHONA /7 /2023 SPECIAL JUDGE (POCSO), BARGARH(B. Spl/0000003/2023
95	D-CRLA/30064/2025 CRLA/1336/2025	MADHAB SWAIN VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	GANGAPUR (ASKA) /306 /2024 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000080/2024
96	D-CRLA/35859/2025 CRLA/1337/2025	HADIA ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /216 /2014 A.D.J.,ATHAGARH(Cuttack) ST/0000040/2015
97	D-CRLA/35865/2025 CRLA/1338/2025	MUNDA SAMAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /216 /2014 A.D.J.,ATHAGARH(Cuttack) ST/0000040/2015
98	D-CRLA/35868/2025 CRLA/1339/2025	SEFALI MANSINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /216 /2014 A.D.J.,ATHAGARH(Cuttack) ST/0000040/2015
99	D-CRLA/35943/2025 CRLA/1340/2025	NARESH BAGH VS STATE OF ODISHA	BYOMOKESH SAHOO VS	GOVINDPUR /90 /2014 SPECIAL JUDGE (POCSO), SAMBALPUR ST/0000106/2014
100	D-CRLA/34704/2025 CRLA/1341/2025	MANOJ KUMAR MAHANTA VS STATE OF ODISHA	KARUNAKAR GAYA VS	TURUMUNGA /59 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000009/2025
101	D-CRLA/34790/2025 CRLA/1342/2025	SUDAM NAYAK VS STATE OF ODISHA	ARUNA NAYAK VS	THAKURGARH /139 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000042/2023
102	D-CRLMA/35727/2025 CRLMA/169/2025	DHANESWAR NAYAK VS	ADV. VS	JHIRPANI P.S. /86 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh)

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103	D-CRLMA/35532/2025 CRLMA/170/2025	STATE OF ODISHA SUNIL TIWARI @ SUNIL VS	ADV. VS	GR/0001017/2025 RENGALI /128 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
104	D-CRLMC/36210/2025 CRLMC/4958/2025	STATE OF ODISHA CHANDRAKANTA DHIR VS	SARBESWAR SAHOO VS	Spl/0000022/2025 BERHAMPUR /111 /2024 S.D.J.M.,NILAGIRI(Baleshwar)
105	D-CRLMC/35021/2025 CRLMC/4959/2025	STATE OF ODISHA CHITTARANJAN PANDA VS	SOURAV SUMAN BHUYAN VS	CT/0000495/2024 KHARABEL NAGAR P.S. /281 /2019 S.D.J.M.,BHUBANESWAR(Khordha)
106	D-CRLMC/35341/2025 CRLMC/4960/2025	STATE OF ODISHA AJAY BEHERA VS	SATYA RANJAN MULIA VS	CT/0005111/2019 CANTONMENT ROAD /15 /2015 J.M.F.C.(II),CUTTACK(Cuttack)
107	D-CRLMC/35492/2025 CRLMC/4961/2025	STATE OF ODISHA SUBHALAXMI SAMANTARAY VS	DILIP KUMAR PARIDA VS	GR/0000173/2015 CUTTACK SADAR /767 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
108	D-CRLMC/35503/2025 CRLMC/4962/2025	STATE OF ODISHA KAMINI SWAIN VS	ARUN KUMAR BUDHIA VS	GR/0001586/2023 // J.M.F.C.,SAMBALPUR(Sambalpur)
109	D-CRLMC/35903/2025 CRLMC/4963/2025	STATE OF ODISHA PRASANTA NAYAK VS	MANGU NANDY VS	ICC/0000009/2024 MATHILI /105 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
110	D-CRLMC/36137/2025 CRLMC/4964/2025	STATE OF ODISHA SUKANTA KUMAR SETHI @ JAGU VS	SUSHANTA KUMAR SAMANTARAY VS	Spl/0000083/2024 G.R.P.S. /190 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
111	D-CRLMC/36187/2025 CRLMC/4965/2025	STATE OF ODISHA PAPU @ KARTIKESWAR MALLIK VS	PANCHANAN PANIGRAHI VS	GR/0001523/2025 BHUBAN /205 /2019 A.D.J.,KAMAKHYANAGAR(Dhenkanal)
112	D-CRLMC/34209/2025 CRLMC/4966/2025	STATE OF ODISHA SUBASH KACHARIA VS	DEBASHIS MITRA VS	CT/0000171/2021 MAHILA P.S. BUXIBAZAR /96 /2016 AD-HOC A.D.J. (FTC-II),CUTTACK(Cuttack)
113	D-CRLMC/35495/2025 CRLMC/4967/2025	STATE OF ODISHA DHIREN MOHANTY @ MOHARANA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	Spl/0000092/2016 //0 J.M.F.C.,NIALI(Cuttack) ICC/0000055/2021

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114	D-CRLMC/36105/2025 CRLMC/4968/2025	PRASANTA @ PRASAD CHANDAN VS STATE OF ODISHA	SIDHARTHA DAS VS	MURIBAHAL /211 /2025 J.M.F.C.,MURIBAHAL(Balangir) GR/0000201/2025
115	D-CRLMC/36316/2025 CRLMC/4969/2025	MADHAB BHUTIA VS STATE OF ODISHA	ATUL TRIPATHY VS	TALCHER TOWN /1042 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001870/2025
116	D-CRLMC/35907/2025 CRLMC/4970/2025	SK. JAIRUDDIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 S.D.J.M.,KENDRAPARA(Kendrapara) ICC/0000593/2017
117	D-CRLMC/35844/2025 CRLMC/4971/2025	GANESWAR@GANESH CHANDRA SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	TANGI /258 /2015 1ST A.D.J., CUTTACK(Cuttack) Spl/0000009/2016
118	D-CRLMC/35919/2025 CRLMC/4972/2025	CHINMAYA MOHANTY VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	MAHILA P.S. BUXIBAZAR /124 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001357/2022
119	D-CRLMC/35925/2025 CRLMC/4973/2025	SESHADEV PAL @ SESADEBA PAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TANGI /250 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001229/2025
120	D-CRLMC/35847/2025 CRLMC/4974/2025	SUSANTA BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /352 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001528/2024
121	D-CRLMC/35940/2025 CRLMC/4975/2025	PRAVAKAR PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	//0 SPECIAL JUDGE, PURI(Puri) TR/0000026/2018
122	D-CRLMC/34710/2025 CRLMC/4976/2025	M.TUNNA PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /589 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002375/2025
123	D-CRLMC/35486/2025 CRLMC/4977/2025	BIKASH BEHARI PATTNAIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MAHILA P.S. BUXIBAZAR /171 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000830/2023
124	D-CRLMC/36523/2025 CRLMC/4978/2025	DEBASIS ROUT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DARGHA BAZAR /260 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001576/2025
125	D-CRLMC/36531/2025	DEBASIS ROUT@ DEBASISH ROUT	SMRUTI RANJAN ROUT	CRRI /253 /2025

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	CRLMC/4979/2025	VS STATE OF ODISHA	VS	J.M.F.C,CUTTACK(Cuttack) GR/0001009/2025
126	D-CRLMC/36143/2025 CRLMC/4980/2025	SANJAY JENA @ SANJAY KUMAR JENA VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	//0 J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0004853/2023
127	D-CRLMP/36028/2025 CRLMP/1546/2025	URBAN CO-OPERATIVE BANK LTD., CUTTACK VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	//0 ()
128	D-CRLMP/35720/2025 CRLMP/1547/2025	HITESWINI NAYAK VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	// BALASORE SADAR /177 /2024 ()
129	D-CRLMP/35876/2025 CRLMP/1548/2025	PUNAU MATIARY VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// HEMGIR /427 /2025 ()
130	D-CRLMP/35794/2025 CRLMP/1549/2025	PUSPITA DWIBEDI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// BHARATPUR PS /742 /2025 ()
131	D-CRLMP/33446/2025 CRLMP/1550/2025	D.M.,SHRIRAM GENERAL INSURANCE CO. LTD.BALASORE VS STATE OF ODISHA	GIRIJA PRASAD DUTTA VS	// DHAMNAGAR /98 /2023 ()
132	D-CRLMP/34286/2025 CRLMP/1551/2025	ANANTA CHARAN SAHOO VS INSPECTOR IN CHARGE, BRAHMABARADA PS	MANORANJAN KHATUA VS	// BRAMHA BARADA /44 /2025 ()
133	D-CRLMP/35911/2025 CRLMP/1552/2025	BIKASH CHANDRA SETHI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// //0 ()
134	D-CRLMP/35948/2025 CRLMP/1553/2025	ANNADA SUAR VS STATE OF ODISHA	GOPINATH MISHRA VS	// SATYABADI /294 /2025 ()
135	D-CRLMP/35976/2025 CRLMP/1554/2025	B.P. BISHNU MAHARAJA VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// LINGARAJ P.S. /335 /2024 ()
136	D-CRLMP/34297/2025 CRLMP/1555/2025	HIMANSU SEKHAR UPADHYAY VS	JYOTI PATNAIK VS	// //0 ()

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137	D-CRLMP/36217/2025 CRLMP/1556/2025	RASHMI REKHA BARIK M/S. MAA PALASA BHUDHI ELECTRICAL AND CIVIL CONSTRUCTION VS STATE OF ODISHA	SIDDHANT SARANGI VS	// // ()
138	D-CRLMP/36233/2025 CRLMP/1557/2025	JIRIMIYA PRADHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 () //
139	D-CRLMP/35771/2025 CRLMP/1558/2025	ALOK KUMAR MOHANTY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	//0 () //
140	D-CRLREV/30230/2025 CRLREV/949/2025	RAJESH KUMAR GIRI VS MONALI MOHANTY	RANJAN KUMAR ROUT VS	// 2ND A.D.J.,CUTTACK(Cuttack) CRA/0000017/2025
141	D-CRLREV/35605/2025 CRLREV/950/2025	JASOMATI BHANJDEO VS SISIR KUMAR PRADHAN	MANOJ KUMAR MOHANTY (2) VS	//0 A.D.J.,BARIPADA(Mayurbhanj) CRA/0000017/2023
142	D-CRLREV/35711/2025 CRLREV/951/2025	ANCHAL DALAI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHARMASALA /181 /2007 A.D.J.,CHANDIKHOLE(Jajapur) CRA/0000026/2019
143	D-CRLREV/36171/2025 CRLREV/952/2025	SHANKAR KHARSEL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KANTABANJI /231 /2025 A.D.J.,BOLANGIR(Balangir) CRA/0000030/2025
144	D-CRLREV/36191/2025 CRLREV/953/2025	SANJAY JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C,CUTTACK(Cuttack) CRMC/0000138/2025
145	D-CRLREV/36514/2025 CRLREV/954/2025	JAMIR MIYA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MATHILI /257 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000185/2024
146	D-CRLREV/36317/2025 CRLREV/955/2025	BISWARANJAN SATPATHY VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	BARAMBA /250 /2021 A.D.J.,ATHAGARH(Cuttack) CRA/0000124/2024
147	D-CRLREV/36282/2025 CRLREV/956/2025	RINKU JENA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BHANJPUR /87 /2024 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000050/2024

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148	D-CRLREV/34744/2025 CRLREV/957/2025	BIJAYEENI MISHRA@BIJAYINI MISHRA VS USHA RANI MISHRA	NIRANJAN LENKA VS	//0 DISTRICT AND SESSIONS JUDGE,ANGUL CRA/0000004/2022
149	D-CRLREV/36114/2025 CRLREV/958/2025	PRINCE GUPTA VS STATE OF ODISHA	SAMVIT MOHANTY VS	CHANDRASEKHARPUR /429 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001194/2025
150	D-CRLREV/36493/2025 CRLREV/959/2025	PRIYABRATA BEHERA VS STATE OF ODISHA	PRABIN DAS VS	//0 J.M.F.C.,DHENKANAL(Dhenkanal) ICC/0000015/2024
151	D-CRLREV/36115/2025 CRLREV/960/2025	SRIDIPTA MISHRA VS NIBEDITA MISHRA	SAMVIT MOHANTY VS	//0 SPECIAL JUDGE, (C.B.I.-II),BHUBANESWAR CRA/0000057/2025
152	D-FAO/48230/2025 FAO/502/2025	MANAGER, LEGAL (TP HUB), ORIENTAL INSURANCE CO. LTD.,BBSR VS AISHA BI	PRAMOD KUMAR TRIPATHY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000264/2019
153	D-FAO/47785/2025 FAO/503/2025	STATE OF ODISHA VS SUNIL KUMAR NAYAK(DECEASED)	SASWAT DAS,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000068/2006
154	D-FAO/48262/2025 FAO/504/2025	THE DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE COMPANY.LTD,KHURDA VS MAMATA PALEI ALIAS POLEI	PRAKASH KUMAR MOHANTY VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000036/2019
155	D-FAO/48232/2025 FAO/505/2025	THE DIVISIONAL MANAGER (LEGAL) M/S. NEW INDIA ASSURANCE CO LTD. CUTTACK VS SUJATA TRIPATHY	GOPAL CHANDRA SAMANTARAY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000133/2022
156	D-FAO/48136/2025 FAO/506/2025	STATE OF ODISHA VS MANORANJAN SWAIN	SURYA NARAYAN PATNAIK,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000134/2013
157	D-JCRLA/36010/2025 JCRLA/221/2025	MADHAB LAKRA VS STATE OF ODISHA	ADV. VS	KINJIRKELA /103 /2020 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000171/2020
158	D-JCRLA/36008/2025 JCRLA/222/2025	BISWANATH KISKU VS STATE OF ORISSA	ADV. VS	Maitri Vihar PS /11 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR CT/0000069/2023
159	D-JCRLA/36007/2025	MAKA @ MANIKA SINGH	ADV.	SARAT /85 /2023

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	JCRLA/223/2025	VS STATE OF ODISHA	VS	AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000141/2023
160	D-JCRLA/36006/2025 JCRLA/224/2025	BIKASH PAHADIA VS STATE OF ODISHA	ADV. VS	LEPHRIPADA /38 /2013 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000347/2013
161	D-JCRLA/36005/2025 JCRLA/225/2025	BAPI BINDHANI VS STATE OF ODISHA	ADV. VS	BARIPADA TOWN /62 /2024 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000179/2024
162	D-JCRLA/36004/2025 JCRLA/226/2025	MAHENDRA NAIK VS STATE OF ODISHA	ADV. VS	RAJGANGPUR /334 /2019 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000027/2020
163	D-JCRLA/36002/2025 JCRLA/227/2025	PRAFULLA MOHANTA VS STATE OF ODISHA	ADV. VS	BAISINGA /205 /2021 SPECIAL JUDGE (POCSO), BARIPADA(Mayurbhanj) Spl/0000090/2021
164	D-LAA/48348/2025 LAA/61/2025	MANORAMA SARANGI VS LAND ACQUISITION OFFICER, NAYAGARH	ABHAYA KUMAR SHARMA VS	// THE PO, LAR AND R AUTHORITY, CUTTACK LAR/0000219/2023
165	D-LAA/48350/2025 LAA/62/2025	MANORAMA SARANGI VS LAND ACQUISITION OFFICER, KHURDA	ABHAYA KUMAR SHARMA VS	// THE PO, LAR AND R AUTHORITY, CUTTACK LAR/0000220/2023
166	D-MACA/46307/2025 MACA/1257/2025	THE MANAGER LEGAL TP HUBS THE ORIENTAL INSURANCE COMPANY LTD.,BHUBANESHWAR VS KANHU CHARAN JENA	SUBBAR VS	// 3RD M.A.C.T., BHADRAK(Bhadrak) Mac/0000205/2023
167	D-MACA/48347/2025 MACA/1258/2025	LAKSHMI RAULA VS ASUTOSH MAHAPATRA	MADHUSMITA KANUNGO VS	// A.D.J.,ASKA(Ganjam) Mac/0000062/2022
168	D-MACA/32387/2025 MACA/1259/2025	THE ASST. MANAGER, RELIANCE GENERAL INSURANCE COMPANY LTD. BHUBANESHWAR VS ARUPA NANDA JOSHIRA	SUBBAR VS	// DISTRICT & SESSIONS JUDGE,BOUDH(Boudh) Mac/0000017/2022
169	D-MACA/47137/2025 MACA/1260/2025	THE REGIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., BBSR VS SANTILATA BEHERA	PRASANTA KUMAR MAHALI VS	// 5TH M.A.C.T.,PURI(Puri) Mac/0000160/2024
170	D-MACA/47138/2025 MACA/1261/2025	THE REGIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD.,KHURDA VS	PRASANTA KUMAR MAHALI VS	// 5TH M.A.C.T.,PURI(Puri)

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171	D-MACA/47141/2025 MACA/1262/2025	GANESHA @ GANESH DAS THE REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.,KHURDA VS KUNTIMANI DAS	PRASANTA KUMAR MAHALI VS	Mac/0000018/2024 // 5TH M.A.C.T.,PURI(Puri)
172	D-MACA/47142/2025 MACA/1263/2025	THE REGIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., KHURDA VS DAMODAR DAS	PRASANTA KUMAR MAHALI VS	Mac/0000019/2024 // 5TH M.A.C.T.,PURI(Puri)
173	D-MACA/47143/2025 MACA/1264/2025	THE REGIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD .,KHURDA VS AMULYA BEHERA	PRASANTA KUMAR MAHALI VS	Mac/0000016/2024 // 5TH M.A.C.T.,PURI(Puri)
174	D-MACA/47722/2025 MACA/1265/2025	B.M., NEW INDIA ASSURANCE CO.LTD. VS NAYIKA HUIKA	SOMNATH ROY VS	Mac/0000020/2024 // A.D.J.,RAYAGADA(Rayagada)
175	D-MATA/29404/2025 MATA/450/2025	SUDIP MISHRA VS S. BHAKTI SWARUPA	KISHORE KUMAR MISHRA VS	Mac/0000014/2017 // JUDGE FAMILY COURT,BHUBANESWAR
176	D-OTAPL/48396/2025 OTAPL/104/2025	PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE,BHUBANESWAR VS M/S. PARADEEP PHOSPHATES LTD., JAGATSINGHPUR	PRASENJEET MOHAPATRA (SR.STANDING COUNSEL) VS	CP/0000403/2021 // ()
177	D-OTAPL/31804/2025 OTAPL/105/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE), BHUBANESWAR VS AJAY GUPTA, EMPLOYEE OF MR. MANISH KHEMKA, DIRECTOR OF M/S DISHA REALCON PVT LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// // ()
178	D-OTAPL/31806/2025 OTAPL/106/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BBSR VS MANISH KHEMKA	TUSHAR KANTI SATAPATHY,SR.SC VS	// // ()
179	D-RPFAM/48360/2025 RPFAM/368/2025	BIBES NAYAK@DEEBASH KUMAR NAYAK VS MONALISHA SAMAL	SOMANATH NANDA VS	// // JUDGE, FAMILY COURT,JAJPUR(Jajapur)
180	D-RVWPET/40534/2025 RVWPET/259/2025	MANJU BEHERA VS SARATA CHANDRA PATTASAHANI	BHABANI SHANKAR MISHRA (3) VS	// // ()
181	D-RVWPET/46233/2025 RVWPET/260/2025	BAIKUNTHA SAHOO VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// // ()

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182	D-TRP(C)/48512/2025 TRP(C)/418/2025	SUMAN CHOUDHURY VS KIRAN KUMAR BRAHMA	DIPTI RANJAN BHOKTA VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000325/2025
183	D-TRP(C)/48608/2025 TRP(C)/419/2025	MANINI PRADHAN VS LENIN KUMAR SHA	AMITAV TRIPATHY VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda Mat/0000050/2025
184	D-WA/37016/2025 WA/1841/2025	STATE OF ODISHA VS KAMAL LOCHAN DALEI	SANJAY RATH,A.G.A VS	// 0 //
185	D-WA/47654/2025 WA/1842/2025	STATE OF ODISHA VS DILLIP KUMAR PRUSTY	ARABINDA TRIPATHY,A.G.A VS	// 0 //
186	D-WA/47250/2025 WA/1843/2025	STATE OF ODISHA VS PRASANNA KUMAR GOCHHAYAT	SASWAT DAS, A.G.A VS	// 0 //
187	D-WA/47703/2025 WA/1844/2025	STATE OF ODISHA VS USHARANI ROUT	DEBARAJ MOHANTY,A.G.A VS	// 0 //
188	D-WA/47964/2025 WA/1845/2025	STATE OF ODISHA VS RADHA MADHAB GHOSAL	AISHWARYA DASH,A.S.C VS	// 0 //
189	D-WA/44248/2025 WA/1846/2025	BENUDHAR BISWAL VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
190	D-WA/46095/2025 WA/1847/2025	STATE OF ODISHA VS RANJAN KUMAR SWAIN	SAROJ KUMAR JEE,A.G.A VS	// 0 //
191	D-WA/48142/2025 WA/1848/2025	STATE OF ODISHA VS RAKESH KUMAR PANDA	PRAVAKAR BEHERA,S.C. (T) VS	// 0 //
192	D-WA/46214/2025 WA/1849/2025	STATE OF ODISHA VS A. SANTOSH KUMAR ACHARY	SASWAT DAS,A.G.A VS	// 0 //
193	D-WA/48224/2025	SATYA NARAYAN MAHARANA	SAGARIKA SAHOO	//

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	WA/1850/2025	VS STATE OF ODISHA	VS	0 //
194	D-WA/48320/2025 WA/1851/2025	STATE OF ODISHA VS TAPAN KUMAR PRADHAN	SASWAT DAS,A.G.A VS	// 0 //
195	D-WA/47786/2025 WA/1852/2025	STATE OF ODISHA VS M/S PRATISTHA ENGINEERING LIMITED	AISHWARYA DASH,A.S.C VS	// 0 //
196	D-WA/48326/2025 WA/1853/2025	DALIMBA GAMANGO VS BLOCK DEVELOPMENT OFFICER CUM ELECTION OFFICER OF PANCHAYAT SAMITI ,GAJAPATI	BHOJARAJ SETH VS	// 0 //
197	D-WA/48802/2025 WA/1854/2025	LATA KUMBHAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
198	D-WA/48333/2025 WA/1855/2025	PRINCIPAL SECY. TO GOVT. VS AKHAYA KUMAR PRADHAN	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
199	D-WA/45949/2025 WA/1856/2025	M/S.ADARSH NOBEL CORPORATION LTD., KHURDA VS INDIAN OIL CORPORATION LTD., JAGATSINGHPUR	SIDHARTH SHANKAR PADHY VS	// 0 //
200	D-WP(C)/47023/2025 WP(C)/33669/2025	HEMLAL MAJHI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
201	D-WP(C)/47879/2025 WP(C)/33670/2025	BISWA RANJAN SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
202	D-WP(C)/48257/2025 WP(C)/33671/2025	MISS NABANITA SINGH VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
203	D-WP(C)/47862/2025 WP(C)/33672/2025	RABINDRA NARAYAN THAKUR VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //
204	D-WP(C)/48261/2025 WP(C)/33673/2025	KULAMANI NAG VS	SIBA PRASAD PATRA VS	// 0

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205	D-WP(C)/48328/2025 WP(C)/33674/2025	MAHANADI COALFIELDS LTD., SAMBALPUR BISWAJIT SWAIN VS STATE OF ODISHA	Baidhar Sahoo VS	// // ()
206	D-WP(C)/47678/2025 WP(C)/33675/2025	M/S. MAHULIA W.C.S. LTD., CUTTACK VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR	ADHIRAJ MOHANTY VS	// ()
207	D-WP(C)/48349/2025 WP(C)/33676/2025	MANOJA KUMAR SUBUDHI @ SAHOO VS STATE OF ODISHA	PRONOY MOHANTY VS	// ()
208	D-WP(C)/48244/2025 WP(C)/33677/2025	SWAPNA CHHOTARAY VS AUTHORISED OFFICER, INDIAN OVERSEAS BANK, SAHID NAGAR BRANCH, BHUBANESWAR	ASHIM KISHOR PAL VS	// ()
209	D-WP(C)/44910/2025 WP(C)/33678/2025	RASHMITA GAHIR VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// ()
210	D-WP(C)/48202/2025 WP(C)/33679/2025	KANAN BIHARI PATTNAIK VS STATE OF ODISHA	SANGRAM JENA VS	// ()
211	D-WP(C)/47897/2025 WP(C)/33680/2025	SRINIBASH CHANDRA SWAIN VS STATE OF ODISHA	SATYAJIT BEHERA VS	// ()
212	D-WP(C)/48001/2025 WP(C)/33681/2025	THE ODISHA NURSING TRAINING INSTITUTE, CUTTACK VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// ()
213	D-WP(C)/45010/2025 WP(C)/33682/2025	AKSHAYA KUMAR DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
214	D-WP(C)/45654/2025 WP(C)/33683/2025	SUSHANT BHUSAN MOHANTY VS UNION OF INDIA	ANINDYA KUMAR MISHRA VS	// ()
215	D-WP(C)/46366/2025 WP(C)/33684/2025	SANTOSH SUNANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// ()

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216	D-WP(C)/47898/2025 WP(C)/33685/2025	BASANTA KUMAR VS KHIROD KUMAR BAGHAR	SANJIB MOHANTY VS	// 0 //
217	D-WP(C)/48308/2025 WP(C)/33686/2025	FAGU JENA VS STATE OF ODISHA	SANDIPAN MISHRA VS	// 0 //
218	D-WP(C)/46935/2025 WP(C)/33687/2025	DEBASIS PARIJA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
219	D-WP(C)/47007/2025 WP(C)/33688/2025	GYANARANJAN PATRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
220	D-WP(C)/46997/2025 WP(C)/33689/2025	DINESH DHANUKA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
221	D-WP(C)/37634/2025 WP(C)/33690/2025	GODIPALLI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
222	D-WP(C)/48418/2025 WP(C)/33691/2025	MOHAMMAD SAFIK VS THE BRANCH MANAGER, STATE BANK OF INDIA, CUTTACK	SARAT KUMAR BEHERA VS	// 0 //
223	D-WP(C)/46999/2025 WP(C)/33692/2025	PUSPA MAJHI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
224	D-WP(C)/47456/2025 WP(C)/33693/2025	DILLIP KUMAR SWAIN @ BANKA VS CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	KALI PRASAD MOHANTY VS	// 0 //
225	D-WP(C)/44210/2025 WP(C)/33694/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
226	D-WP(C)/47797/2025 WP(C)/33695/2025	BULI MALIK VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
227	D-WP(C)/47939/2025	SUPRITI PANIGRAHI	KRISHNA CHANDRA SAHU	//

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	WP(C)/33696/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/47983/2025 WP(C)/33697/2025	SUDHAKAR BARIK VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
229	D-WP(C)/47996/2025 WP(C)/33698/2025	RAMESWAR PATTANAYAK VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
230	D-WP(C)/48092/2025 WP(C)/33699/2025	SABITRI PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
231	D-WP(C)/48005/2025 WP(C)/33700/2025	REMATI MAJHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
232	D-WP(C)/48221/2025 WP(C)/33701/2025	NRUSINGH CHARAN KUND VS COLLECTOR AND DIST.MAGISTRATE, KENDRAPARA	DESHA RANJAN RATH VS	// 0 //
233	D-WP(C)/48002/2025 WP(C)/33702/2025	JAGABANDHU MOHANTY VS STATE OF ODISHA	SANDIPAN MISHRA VS	// 0 //
234	D-WP(C)/45212/2025 WP(C)/33703/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
235	D-WP(C)/48041/2025 WP(C)/33704/2025	MAMATAMAYEE PRADHAN VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
236	D-WP(C)/48018/2025 WP(C)/33705/2025	KIRTAN BIHARI MUNDA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
237	D-WP(C)/48765/2025 WP(C)/33706/2025	KALAHANDI SCHOOL OF NURSING VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
238	D-WP(C)/46681/2025 WP(C)/33707/2025	SRIDHAR SAHOO VS	SOURAV SUMAN BHUYAN VS	// 0

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239	D-WP(C)/48410/2025 WP(C)/33708/2025	STATE OF ODISHA SAROJ TIRKEY VS	ARUNA NAYAK VS	// // ()
240	D-WP(C)/48436/2025 WP(C)/33709/2025	STATE OF ODISHA ANTARYAMI PRUSTY VS	KULDEEP MOHANTY VS	// // ()
241	D-WP(C)/47770/2025 WP(C)/33710/2025	STATE OF ODISHA DEEPAK SAHOO @ DEEPAK KUMAR SAHOO VS	BISWAJIT NAYAK VS	// // ()
242	D-WP(C)/48496/2025 WP(C)/33711/2025	STATE OF ORISSA KRUSHNA MOHAN SWAIN VS	ALOK KUMAR PANDA VS	// // ()
243	D-WP(C)/48122/2025 WP(C)/33712/2025	STATE OF ODISHA DAKTAR SA VS	CHITTA RANJAN PATTNAIK VS	// // ()
244	D-WP(C)/47863/2025 WP(C)/33713/2025	STATE OF ODISHA SARADA PRASAD MISHRA VS	JASPREET KAUR VS	// // ()
245	D-WP(C)/48003/2025 WP(C)/33714/2025	STATE OF ODISHA SANJUKTA PANIGRAHI VS	SUBHENDU KUMAR NAYAK VS	// // ()
246	D-WP(C)/48184/2025 WP(C)/33715/2025	UNION OF INDIA KAMAL LOCHAN MAHARANA VS	ARJUNA CHARANA BEHERA VS	// // ()
247	D-WP(C)/48068/2025 WP(C)/33716/2025	STATE OF ODISHA BASANTA KUMAR NAIK VS	DURGA PRASAD JENA VS	// // ()
248	D-WP(C)/45774/2025 WP(C)/33717/2025	STATE OF ODISHA JAGAT BALLAV PANI VS	SUBRAT MISRA VS	// // ()
249	D-WP(C)/47345/2025 WP(C)/33718/2025	THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD, BHUBANESWAR LOKANATH SABAT VS	NIRMAL RANJAN ROURAY VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/47977/2025 WP(C)/33719/2025	ANADI CHARAN BEHERA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0 //
251	D-WP(C)/48102/2025 WP(C)/33720/2025	DR.RAMA NATH ACHARYA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
252	D-WP(C)/47919/2025 WP(C)/33721/2025	SITARAM SRICHANDAN VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, CHENNAI	SURESH KUMAR PANDA VS	// 0 //
253	D-WP(C)/48554/2025 WP(C)/33722/2025	PURNA CHANDRA NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
254	D-WP(C)/45988/2025 WP(C)/33723/2025	SHREENIBASH SAHOO VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
255	D-WP(C)/48031/2025 WP(C)/33724/2025	CHETAN KUMAR TEKARIWAL VS JOINT DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR	SATYA SMRUTI MOHANTY VS	// 0 //
256	D-WP(C)/48357/2025 WP(C)/33725/2025	TRUPTIBALA BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
257	D-WP(C)/48105/2025 WP(C)/33726/2025	DR.CHITRA SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
258	D-WP(C)/48190/2025 WP(C)/33727/2025	SOMANATH SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
259	D-WP(C)/47524/2025 WP(C)/33728/2025	NALINI PRABHA PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
260	D-WP(C)/48403/2025 WP(C)/33729/2025	SULOCHANA SAHOO VS SUSANTA SAHOO	ASHOK KUMAR SAHOO VS	// 0 //
261	D-WP(C)/48411/2025	DHANANJAY MARNDI	MANAS PATI	//

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	WP(C)/33730/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/48229/2025 WP(C)/33731/2025	PANCHANAN MURMU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
263	D-WP(C)/48253/2025 WP(C)/33732/2025	CHITT NAG VS MAHNADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
264	D-WP(C)/47716/2025 WP(C)/33733/2025	SUNITA CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //
265	D-WP(C)/48049/2025 WP(C)/33734/2025	LOKNATH PADHI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
266	D-WP(C)/48689/2025 WP(C)/33735/2025	URMILA ROUT VS NALINIKANTA MOHAPATRA	BIDYADHAR MISHRA VS	// 0 //
267	D-WP(C)/46265/2025 WP(C)/33736/2025	RAJENDRA KUMAR PARICHHA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
268	D-WP(C)/48053/2025 WP(C)/33737/2025	NIBAS PANDA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
269	D-WP(C)/47780/2025 WP(C)/33738/2025	GOPAL CHANDRA SAHU VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
270	D-WP(C)/48502/2025 WP(C)/33739/2025	ANURADHA MOHAPATRA VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
271	D-WP(C)/47900/2025 WP(C)/33740/2025	ASWINI KUMAR PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
272	D-WP(C)/48195/2025 WP(C)/33741/2025	MANOJ KUMAR DASH VS	SHASHI BHUSAN JENA VS	// 0

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273	D-WP(C)/47910/2025 WP(C)/33742/2025	STATE OF ODISHA SISHIR KUMAR MANGARAJ VS	SUBHASREE MOHANTY VS	// // ()
274	D-WP(C)/47846/2025 WP(C)/33743/2025	STATE OF ODISHA SRINIBAS BEHERA VS	SUBHADUTTA ROUTRAY VS	// // ()
275	D-WP(C)/48495/2025 WP(C)/33744/2025	STATE OF ODISHA DRIEMS SCHOOL AND COLLEGE OF NURSING, CUTTACK VS	SATYA RANJAN PATI VS	// // ()
276	D-WP(C)/48784/2025 WP(C)/33745/2025	STATE OF ODISHA KULWINDER SINGH SIDHU VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()
277	D-WP(C)/48535/2025 WP(C)/33746/2025	THE COMMISSIONER CGST, CX AND CUSTOMS BISWAJIT NAYAK VS	SUVASHISH PATTANAIAK VS	// // ()
278	D-WP(C)/48216/2025 WP(C)/33747/2025	STATE OF ODISHA PRAKASH CHANDRA SWAIN VS	SHASHI BHUSAN JENA VS	// // ()
279	D-WP(C)/48215/2025 WP(C)/33748/2025	STATE OF ODISHA DUSHASAN DASH VS	SHASHI BHUSAN JENA VS	// // ()
280	D-WP(C)/48714/2025 WP(C)/33749/2025	STATE OF ODISHA LAYOTMEEKA PRIYADARSINEE SAHOO VS	DEVI PRASAD DASH VS	// // ()
281	D-WP(C)/48458/2025 WP(C)/33750/2025	NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE, NEW DELHI RABINDRA KUMAR BISWAL VS	SIBA PRASAD SWAIN VS	// // ()
282	D-WP(C)/48209/2025 WP(C)/33751/2025	STATE OF ODISHA BISHNU CHARAN TRIPATHY VS	SHASHI BHUSAN JENA VS	// // ()
283	D-WP(C)/48115/2025 WP(C)/33752/2025	STATE OF ODISHA SANDHYARANI TRIPATHY VS	TRILOCHAN DASH VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/47847/2025 WP(C)/33753/2025	AMITABH MALLIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
285	D-WP(C)/48312/2025 WP(C)/33754/2025	RANJIT KUMAR NAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
286	D-WP(C)/48724/2025 WP(C)/33755/2025	SUNIL RANJAN SAMANTARAY VS RESERVE BANK OF INDIA, MUMBAI	DEBA KUMAR RATH VS	// 0 //
287	D-WP(C)/15106/2025 WP(C)/33756/2025	CHAITAN MAJHI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
288	D-WP(C)/48093/2025 WP(C)/33757/2025	NIRMALA DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
289	D-WP(C)/48164/2025 WP(C)/33758/2025	SRINIBAS SETHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
290	D-WP(C)/48819/2025 WP(C)/33759/2025	SUDIPTA SAHA VS DIRECTOR GENERAL , NATIONAL COUNCIL OF SCIENCE MUSEUMS, KOLKATA	KRISHNA CHANDRA SAHU VS	// 0 //
291	D-WP(C)/48801/2025 WP(C)/33760/2025	DHIRENDRA KUMAR SWAIN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
292	D-WP(C)/37627/2025 WP(C)/33761/2025	KOMAND GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
293	D-WP(C)/48380/2025 WP(C)/33762/2025	SRIDHAR @ SREEDHAR SRICHANDAN VS STATE OF ORISSA	AMBIKA PRASAD RAY VS	// 0 //
294	D-WP(C)/48166/2025 WP(C)/33763/2025	SAILABALA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
295	D-WP(C)/46119/2025	PRAVASANKAR PANDA	AKSHAYA KUMAR BEHERA	//

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	WP(C)/33764/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/46674/2025 WP(C)/33765/2025	DR.PRAMOD KUMAR DEBTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
297	D-WP(C)/46405/2025 WP(C)/33766/2025	MD. SALIM VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// 0 //
298	D-WP(C)/48193/2025 WP(C)/33767/2025	KANHU CHARAN PANI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
299	D-WP(C)/45704/2025 WP(C)/33768/2025	TRIPATI SEKHAR SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
300	D-WP(C)/47677/2025 WP(C)/33769/2025	MASANG TUDU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
301	D-WP(C)/47561/2025 WP(C)/33770/2025	SHIRIDI SAI LOGISTICS, BBSR VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
302	D-WP(C)/48420/2025 WP(C)/33771/2025	TULARAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
303	D-WP(C)/47356/2025 WP(C)/33772/2025	V. SATYANARAYAN SARMA VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //
304	D-WP(C)/47541/2025 WP(C)/33773/2025	KAILASH CHANDRA MALLIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
305	D-WP(C)/47566/2025 WP(C)/33774/2025	DR. NARAYAN SAHOO VS UNION OF INDIA	ASHWINI KUMAR DAS VS	// 0 //
306	D-WP(C)/48780/2025 WP(C)/33775/2025	MUKESH BAIDYA VS	DEEPALI MAHAPATRA VS	// 0

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307	D-WP(C)/48637/2025 WP(C)/33776/2025	STATE OF ODISHA PRASANT MALLICK VS STATE OF ODISHA	KARUNAKAR GAYA VS	// // 0
308	D-WP(C)/47971/2025 WP(C)/33777/2025	BHABANI SHANKAR MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// // 0
309	D-WP(C)/47886/2025 WP(C)/33778/2025	PADMINI SAHOO VS STATE COMMISSIONER FOR PERSONS WITH DISABILITIES, ODISHA	BIGYAN KUMAR SHARMA VS	// // 0
310	D-WP(C)/47864/2025 WP(C)/33779/2025	M/S. ODISHA FOREST DEVELOPMENT CORPORATION LTD., BHUBANESWAR VS SANTOSH KUMAR BEHERA	SOMANATH MISHRA VS	// // 0
311	D-WP(C)/47941/2025 WP(C)/33780/2025	PURANDAR JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0
312	D-WP(C)/47938/2025 WP(C)/33781/2025	SUBHALAXMI SWAIN VS ARUN KUMAR ROUL	UMARANI PANDA VS	// // 0
313	D-WP(C)/44791/2025 WP(C)/33782/2025	SHANTI PRAKASH CHORARIA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// // 0
314	D-WP(C)/48378/2025 WP(C)/33783/2025	MUKUNDA MURARI GHOSH VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// // 0
315	D-WP(C)/48384/2025 WP(C)/33784/2025	MUKUNDA MURARI GHOSH VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// // 0
316	D-WP(C)/48717/2025 WP(C)/33785/2025	BALLAV CHANDRA ROUT VS STATE OF ODISHA	DEBASIS ROUT VS	// // 0
317	D-WP(C)/48205/2025 WP(C)/33786/2025	PRADIPTA KUMAR JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/47666/2025 WP(C)/33787/2025	PURENDRA NAIK VS STATE OF ODISHA	SONITA BISWAL VS	// 0 //
319	D-WP(C)/48256/2025 WP(C)/33788/2025	LAXMAN KUMAR MOHARANA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
320	D-WP(C)/48562/2025 WP(C)/33789/2025	Dr. PARYAN PARAMITA MOHAPATRA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
321	D-WP(C)/47714/2025 WP(C)/33790/2025	GANESH CHANDRA SHAH VS STATE OF ODISHA	SURYA PRATAP DEO VS	// 0 //
322	D-WP(C)/47536/2025 WP(C)/33791/2025	MUKESH KUMAR PRADHAN VS STATE OF ODISHA	PAMI RATH VS	// 0 //
323	D-WP(C)/48556/2025 WP(C)/33792/2025	Dr. AISWARYA RANI MAHANTA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
324	D-WP(C)/48725/2025 WP(C)/33793/2025	SRIDHAR MALIK VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //
325	D-WP(C)/48509/2025 WP(C)/33794/2025	KUNJALATA ROUT VS STATE OF ODISHA.	ATUL TRIPATHY VS	// 0 //
326	D-WP(C)/48181/2025 WP(C)/33795/2025	SRIKANTA DEHURY VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
327	D-WP(C)/48480/2025 WP(C)/33796/2025	PRIYABRATA PALAI VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
328	D-WP(C)/48824/2025 WP(C)/33797/2025	BHAGIRATHI MALLICK VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
329	D-WP(C)/48466/2025	M/S. YOUNG PRINCE MENSWEAR, KHURDA	LALATENDU KANUNGO	//

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	WP(C)/33798/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/35477/2025 ABLAPL/13564/2025	SK. SANA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /540 /2025 () //
331	D-ABLAPL/35731/2025 ABLAPL/13565/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /341 /2025 () //
332	D-ABLAPL/35802/2025 ABLAPL/13566/2025	KRUSNHACHANDRA RAUT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	TANGI /278 /2025 () //
333	D-ABLAPL/35688/2025 ABLAPL/13567/2025	ANANTA MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /410 /2023 () //
334	D-ABLAPL/35803/2025 ABLAPL/13568/2025	BISWAJIT BISWAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KANDARPUR /223 /2025 () //
335	D-ABLAPL/35739/2025 ABLAPL/13569/2025	CHETAN KUMAR CHOUDHURY VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BADABAZAR /320 /2025 () //
336	D-ABLAPL/35751/2025 ABLAPL/13570/2025	NIBAS BEHERA VS STATE OF ODISHA	KEDAR CH SARANGI VS	BEGUNIA P.S. /338 /2025 () //
337	D-ABLAPL/35753/2025 ABLAPL/13571/2025	BUBUNA MANIA @ SATYABAN MANIAN VS STATE OF ODISHA	KEDAR CH SARANGI VS	BEGUNIA P.S. /338 /2025 () //
338	D-ABLAPL/35808/2025 ABLAPL/13572/2025	DIGAMBAR @ BULA DEBANATH VS STATE OF ODISHA	BALARAM NAYAK VS	MARINE PS AT JAMBO /241 /2025 () //
339	D-ABLAPL/35754/2025 ABLAPL/13573/2025	PARBATI BEHERA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	BEGUNIA P.S. /338 /2025 () //
340	D-ABLAPL/35756/2025 ABLAPL/13574/2025	DHIRU BEHERA @ DHIRENDRA BEHERA VS	KEDAR CH SARANGI VS	BEGUNIA P.S. /338 /2025 ()

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341	D-ABLAPL/35811/2025 ABLAPL/13575/2025	STATE OF ODISHA MINATI BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// / /0 ()
342	D-ABLAPL/35758/2025 ABLAPL/13576/2025	SUSHREESANGITA PADIHARI VS STATE OF ODISHA	SAROJ KUMAR SAHOO VS	// JAGATPUR /674 /2025 ()
343	D-ABLAPL/35829/2025 ABLAPL/13577/2025	SRINIBASA BEHERA @ SONU BEHERA VS STATE OF ODISHA	ABINASH NAYAK VS	// BARANGA /617 /2025 ()
344	D-ABLAPL/35760/2025 ABLAPL/13578/2025	TRINATH BARAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// NAYAPALLI P.S. /518 /2025 ()
345	D-ABLAPL/35770/2025 ABLAPL/13579/2025	JITENDRA KUMAR MISHRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// NAYAGARH /441 /2025 ()
346	D-ABLAPL/35854/2025 ABLAPL/13580/2025	GYANARANJAN BEHERA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// / /0 ()
347	D-ABLAPL/35474/2025 ABLAPL/13581/2025	JITU DAS @ JITU RANJAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /535 /2025 ()
348	D-ABLAPL/35858/2025 ABLAPL/13582/2025	BISWAJIT JENA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// CUTTACK SADAR /882 /2025 ()
349	D-ABLAPL/35548/2025 ABLAPL/13583/2025	AKASH GOUDA @ KALIA GOUDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// GOSANINUAGAM /331 /2025 ()
350	D-ABLAPL/35618/2025 ABLAPL/13584/2025	SANJIB KUMAR DAS VS STATE OF ODISHA	SAILABALA JENA VS	// AUL /93 /2025 ()
351	D-ABLAPL/35882/2025 ABLAPL/13585/2025	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// Maitri Vihar PS /462 /2025 ()

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352	D-ABLAPL/35700/2025 ABLAPL/13586/2025	UDUMA HANSDAH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURUDA /393 /2025 () //
353	D-ABLAPL/35750/2025 ABLAPL/13587/2025	ASHIS SETHY VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	NIRAKARPUR /282 /2025 () //
354	D-ABLAPL/35772/2025 ABLAPL/13588/2025	DEEPAK NAIK @ LIPU VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	PARJANG /504 /2025 () //
355	D-ABLAPL/35801/2025 ABLAPL/13589/2025	SHUBHAM @ SUBHAM PUTEL VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /166 /2025 () //
356	D-ABLAPL/35204/2025 ABLAPL/13590/2025	MADHUSUDAN NAYAK VS STATE OF ODISHA	SATYABRATA PANDA VS	CHANDAKA P.S. /456 /2025 () //
357	D-ABLAPL/35709/2025 ABLAPL/13591/2025	SAYED ARSHAD ALI VS STATE OF ODISHA	ABHAS MOHANTY VS	JAGATSINGPUR /907 /2025 () //
358	D-ABLAPL/35530/2025 ABLAPL/13592/2025	T.BHASKAR RAO DORA @ T.BHASKAR DORA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	KOTINANDA /375 /2025 () //
359	D-ABLAPL/35807/2025 ABLAPL/13593/2025	TAPAN BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000763/2025
360	D-ABLAPL/35723/2025 ABLAPL/13594/2025	BISHNU PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /282 /2025 () //
361	D-ABLAPL/35917/2025 ABLAPL/13595/2025	SK. JAHANGIR AHEMAD @ SK.MITU VS STATE OF ODISHA	SANJAY KUMAR DAS VS	SORO /940 /2025 () //
362	D-ABLAPL/35734/2025 ABLAPL/13596/2025	R. LALIE ACHARY @ R.LALI ACHARY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BERHAMPUR TOWN /158 /2025 () //
363	D-ABLAPL/35923/2025	KRUSHNA CHANDRA GAJENDRA	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /318 /2025

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	ABLAPL/13597/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/35738/2025 ABLAPL/13598/2025	PRADEEP KUMAR DAS @ PRADIP VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /422 /2025 () //
365	D-ABLAPL/35906/2025 ABLAPL/13599/2025	NEFAUR RAHMAN VS STATE OF ODISHA	PRATIK DASH VS	DHAMNAGAR /409 /2025 () //
366	D-ABLAPL/36024/2025 ABLAPL/13600/2025	BISWARANJAN MOHANTY VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	BARANGA /617 /2025 () //
367	D-ABLAPL/35991/2025 ABLAPL/13601/2025	GYANENDRA SARANGI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PAHALA /400 /2025 () //
368	D-ABLAPL/36163/2025 ABLAPL/13602/2025	SK. INZAMUL @ SK INZAMUL HAQK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /540 /2025 () //
369	D-ABLAPL/35994/2025 ABLAPL/13603/2025	ARCHANA HUIKA @ NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /379 /2025 () //
370	D-ABLAPL/36000/2025 ABLAPL/13604/2025	SIBA DAS @ SIVA DAS @ KUNU VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /170 /2025 () //
371	D-ABLAPL/36009/2025 ABLAPL/13605/2025	SUBHALAXMI PANDA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	KEONJHAR TOWN /841 /2025 () //
372	D-ABLAPL/35598/2025 ABLAPL/13606/2025	PRATAP SAHOO VS STATE OF ODISHA	PITAMBAR JENA VS	MAHILA P.S.(BBSR) /322 /2025 () //
373	D-ABLAPL/36016/2025 ABLAPL/13607/2025	SOUMYA RANJAN PARDIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOLANGIR SADAR /337 /2025 () //
374	D-ABLAPL/35782/2025 ABLAPL/13608/2025	PUSPANJALI DAS VS	SATYANARAYAN MISHRA VS	PIRAHAT P.S /311 /2025 ()

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375	D-ABLAPL/36019/2025 ABLAPL/13609/2025	STATE OF ODISHA SATYAJIT SAHOO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	// KHUNTUNI /233 /2025 () //
376	D-ABLAPL/36060/2025 ABLAPL/13610/2025	SANJAY PARIDA VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	JHARSUGUDA /524 /2019 () //
377	D-ABLAPL/36020/2025 ABLAPL/13611/2025	RANJAN KUMAR PALLAI VS STATE OF ODISHA	AKASH BHUYAN VS	TIRTOL /589 /2025 () //
378	D-ABLAPL/36094/2025 ABLAPL/13612/2025	RAJ @ SK. FAIZ ALLI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /370 /2025 () //
379	D-ABLAPL/36036/2025 ABLAPL/13613/2025	FATAHAR KHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BANAPUR P.S. /310 /2025 () //
380	D-ABLAPL/36100/2025 ABLAPL/13614/2025	BHIMA PRADHAN VS STATE OF ODISHA	SULOCHANA PATRO VS	BADABAZAR /431 /2025 () //
381	D-ABLAPL/36040/2025 ABLAPL/13615/2025	KAPILESWAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(B)CC/0000079/2025
382	D-ABLAPL/36041/2025 ABLAPL/13616/2025	MANAS RANJAN PRADHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	TALCHER TOWN /1181 /2025 () //
383	D-ABLAPL/36101/2025 ABLAPL/13617/2025	RANJAN NAIK @ RANJIT NAYAK @ RANJIA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JAGATSINGPUR /888 /2025 () //
384	D-ABLAPL/36043/2025 ABLAPL/13618/2025	ARUNA KUMBHAR @ ARUN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KANTABANJI /412 /2025 () //
385	D-ABLAPL/36108/2025 ABLAPL/13619/2025	PRATAP RANA @ PRATAP KUMAR RANA @ RINKU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /1135 /2025 () //

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386	D-ABLAPL/35428/2025 ABLAPL/13620/2025	RINKU KHARSEL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /324 /2025 () //
387	D-ABLAPL/36165/2025 ABLAPL/13621/2025	BIJAYASHREE BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE TOWN /198 /2025 () //
388	D-ABLAPL/36063/2025 ABLAPL/13622/2025	PRASANTA KUMAR ROUT VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	DHARMASALA /718 /2025 () //